## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Civil Contempt Petition No.157 of 2002

Thursday, this the 16th day of January, 2003

Hon ble Mr. Justice R.R.K. Trivedi, V.C. Hon ble Maj. Gen K.K. Srivastava, A.M.

Sunil Dwivedi, Son of Late Shri Raja Ram Dwivedi Resident of 11 A, Katori Mill Mohan Nagar, Ghaziabad, Presented working as Daily Wages in the office of Commercial officer Shahadara East, Chikambarpur, District - Ghaziabad.

... Applicant.

(By Advocate : Shri K.G.Khare & Shri R. S.Shukla - Absent)

## Versus

- 1. Sri M.C.Singh, Area Manager,
  Telecom Shahadra East Telephone Exchange,
  U.P.Boarder, Chikambarpur,
  District Ghaziabad.
- 2. Sri Braham Singh, Personnel Assistant to Area Manager, Sri M.C.Singh Telecom Shahadra East, Telephone Exchange, U.P. Boarder Chikambarpur, District - Ghaziabad.
- 3. Sri R.K.Dass, Divisional Engineer (Vigilence) at the Office of General Manager, Telecom, Ghaziabad.

.... Respondents.

(By Advocate : Shri R.C. Joshi Absent)

## ORDER (ORAL)

## By Hon'ble Mr. Justice R.R. K. Trivedi, V.C.

By this application under Section 17 of A.T. Act, 1985 applicant has prayed to punish the respondents for wilful dis-obedience of the order dated 25.6.2002 passed in OA No.729/2002.

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Contd...2.

As the OA has been dismissed as not maintainable, interim order stands dissolved. In the circumstances, no case of contempt is made out. Contempt application is rejected. Notices are discharged.

Copy of the order may be given to the parties within 24 hours.

Member-A

Vice Chairman

RKM/